



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-541/2019

New Delhi, this the 12th day of February, 2020.

Hon'ble Mr. S.N. Terdal, Member(J)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Sh. Ashwani, 30 years, Group –C,
S/o Sh. Mahaveer
R/o VPO ISSPAUR,
Near DAGGAR Public School,
New Delhi.
(Post-Primary Teacher)

.... Applicant

(through Ms. Ananya Sharma for Mr. J.R. Rana)

Versus

1. The Govt. of NCT of Delhi
through the Chief Secretary,
Delhi Secretariat, Players Building,
New Delhi.
2. The Secretary,
Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardoma, Delhi-110092.
3. The Secretary,
Service Department-III,
Govt. of NCT of Delhi,
Secretariat Complex,
7th Floor, B-Wing, I.P. Estate,
New Delhi-110002.



4. The Chairman,
MCD,
7th Level, Delhi Secretariat,
I.P. Estate, New Delhi. Respondents
(through Mr. Surinder Singh and Ms. Esha
Mazumdar)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

Proxy counsel for the applicant submits that she wants to withdraw the OA.

2. Permission is granted. The OA is, accordingly, dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member (J)

/ankit/

(S.N. Terdal)
Member (A)